IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

126/ND/2017

In the matter of:

Shri Jasmohan Singh & Ors & Transfrig India Ltd. & Ors.

...Applicant.

SECTION: Under Section 271-272

Coram:

Order delivered on 07.12.2017

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Petitioner

Saurabh Gupta, Sunil Bhadora and Richa. .

ORDER

Due to paucity of time the matter is adjourned to 09.01.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

KCS